

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 178/2025

IN THE MATTER OF: -

Shiv Nadar Trust

Applicant

Versus

State of Haryana & Ors

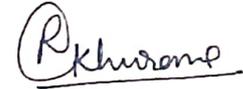
Respondent

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Date: 30.11.2025

Through



(Rahul Khurana, Advocate)
Counsel for Respondent No.4
Mobile No. 9811894060
e-mail: rkhuranalegal@gmail.com

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**SHORT REPLY ON BEHALF OF RESPONDENT NO.4
MUNICIPAL CORPORATION, FARIDABAD**

MOST RESPECTFULLY SHOWETH:

1. That present OA has been filed by the applicant challenging Memo dated 08.04.2025 issued by the Sub-Divisional Engineer, HSVP, Faridabad (Respondent No.5). Further, the applicant has sought enforcement of alleged rights under Memorandum of understating dated 20.07.2023 entered into with the Faridabad Metropolitan Development Authority (Respondent No.3).
2. That the present short reply is being filed by the Rajesh Kumar Joint Commissioner, MCF who is authorised and competent to file the same on behalf of answering respondent no. 4 .
3. That no allegation made in OA and relief claimed in the present OA pertains to answering respondent. As such, answering respondent has been made party without any cause of action against it.
4. That answering respondent craves liberty to file detailed/additional reply, as and when required, with the permission of this Hon'ble Tribunal.



In view of the submissions made herein above, it is humbly prayed that present OA may kindly be dismissed qua the answering respondent.



Rajesh Kumar, Joint Commissioner
Municipal Corporation of Faridabad

Date: 30.11.2025

Place: Faridabad

Verification:

Verified at Faridabad on 30 day of November, 2025 that contents of para no.1 to 4 of the above reply are true and correct to the best of my knowledge and information derived from the official record.



Rajesh Kumar, Joint Commissioner
Municipal Corporation of Faridabad

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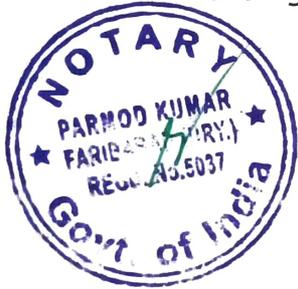
State of Haryana & Ors

Respondent

AFFIDAVIT

I, Rajesh Kumar, Joint Commissioner, Municipal Corporation Faridabad, do hereby solemnly affirm and declare as under:

1. That I am well conversant with the facts and circumstances of the case in my aforesaid official capacity, therefore, I am competent to swear this affidavit.
2. That I have read the contents of additional accompanying reply to Original Application which has been drafted under my instructions.



A handwritten signature in blue ink, appearing to be "Rajesh Kumar".

DEPONENT

VERIFICATION

Verified at Faridabad on day , 2025 that the contents of above affidavit are true and correct to my knowledge and on the basis of information derived from the Official record which I believe to be true and no material fact has been concealed therein.

A handwritten signature in blue ink, appearing to be "Rajesh Kumar".

DEPONENT

ATTESTED AS IDENTIFIED

NOTARY
FARIDABAD

A handwritten signature in green ink and the date "30/11/2025" written in green ink.